

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. NO. 46/2024

In

ORIGINAL APPLICATION NO. 18 OF 2013

IN THE MATTER OF:

Mritunjay Narayan Jha

...PETITIONER

VERSUS

State of UP & Ors.

...RESPONDENT

MEMO OF PARTIES (As per order dated 19.11.2024)

Mritunjay Narayan Jha

...PETITIONER

VERSUS

1. Nagar Nigam, Municipal Corporation Ghaziabad,
Through its Chairperson
Navyug Market, Opposite Old Bus Stand,
Ghaziabad, Uttar Pradesh-201001
Email: gzb.nagar.nigam@gmail.com/nngaha@nic.in (Respondent No. 1)
2. Member Secretary, Uttar Pradesh State Pollution Control Board
Building No. Tc-12-V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Email: ms@uppcb.in/ceol@uppcb.in (Respondent No. 2)
3. Member Secretary, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi-110032.
Email: mccb.cpcb@nic.in (Respondent No. 3)
4. M/s VA Tech Wabagh Limited, Chennai
Through its Administrative Head
"WABAG House" No.17, 200 Feet Thoraipakkam
Pallavaram Main Road, Sunnambu Kolathur, Chennai 600117
Email: wabag@wabag.in (Respondent No. 4)
5. Managing Director, UP Jal Nigam
6, Rana Pratap Marg
Lucknow - 226001
U.P.(INDIA)
Email: jmdnagarupjn@gmail.com (Respondent No. 5)
6. Administrative Head, Ghaziabad Water Solutions Pvt. Ltd.
Wabag House, 3rd Floor No. 17, 200 ft
Thoraipakkam-Pallavaram Main Sunnambu Kolathur,
Chennai-600117. Road,
Email: wabag@wabag.in (Respondent No. 6)